

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 103
(IB)-967(PB)/2018
CA-2877/2019, IA-4775/2020, IA-6039/2022
CA-1058/2020

IN THE MATTER OF:
SGM Webtech Pvt Ltd

... **Applicant/Petitioner**

Versus

Boulevard Projects Pvt Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 14.06.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

CA-2877/2019, IA-4775/2020, IA-6039/2022, CA-1058/2020: List on 04.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)